

the transfer of new techniques and technology developed in Japan in the area of fuel efficiency and technology to reduce the cost of the production of steel and fertilizer plants of our country, if so, details thereof ;

(b) whether Government propose to utilise the offer of rupees 600-crores aid by Japan for import of this technology ; and

(c) whether the areas of high technology to be imported from Japan have been identified by Government of India and if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b) There is no agreement under negotiation between Government of India and Japan for transfer of high technology.

(c) No, Sir.

[Translation]

Opening of branches of nationalised banks in Rajasthan

*78. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be

pleased to state :

(a) whether Government have taken a decision to open some branches of nationalised banks in Rajasthan during the current financial year ;

(b) if so, the names of places where these are likely to be opened alongwith the names of the banks ; and

(c) if it is not proposed to open the said branches of banks, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The nationalised banks get licences for opening branches from the Reserve Bank of India which is the competent authority for this purpose. As at the end of March 1985, 26 licences/authorisations were pending with various nationalised banks for opening branches in the State of Rajasthan as per details given in the statement given below. The banks have been allowed time upto 30.9.1985 for opening branches against pending licences/authorisations.

Statement

Details of Licences/Authorisations pending with Nationalised Banks for opening Branches in Rajasthan.

Name of Bank	District	Name of Centre
1	2	3
1. State Bank of India	Bikaner	1. Kamasar
2. State Bank of Bikaner and Jaipur		2. Tarasuma
		3. Alipur
		4. Sawalana
		5. Pasta
		6. Samli
	Kotah	7. Morak
3. United Commercial Bank	Barmer	8. Balotra (Ind. Estate)
4. Syndicate Bank	Bharatpur	9. Bharatpur-Bhat-Town
	Ganganagar	10. Sriganganagar
		Ravinderpath,
		Residents Colony

1	2	3
5. Union Bank of India	Jaipur	11. Chandrana
		12. Gandrawa
		13. Bairawanda
6. Punjab National Bank	Jaipur	14. Karansar
		15. Bhandwa
		16. Baijupara
		17. Biwai
7. Bank of India	Jaipur	18. Dantil
		19. Chinoi
8. Bank of Baroda	Sawai	20. Katkar
	Madhopur	21. Naroli
		22. Upaikhur
		23. Garmora
9. New Bank of India	Dholpur-Jaipur	24. Dholpur
		25. Mandore
10. Central Bank of India	Kotah	26. Bhawanda

[English]

Laxmi Commercial Bank

*79. DR. V. VENKATESH : Will the Minister of FINANCE be pleased to state :

(a) whether a decision was earlier taken after detailed consideration of viability that the Laxmi Commercial Bank be merged with the Punjab National Bank;

(b) if so, the facts thereof and whether it is now proposed to merge Laxmi Commercial Bank with some other bank; and

(c) the steps proposed to be taken to give weightage and proper consideration before the bank is finally merged either with Punjab National Bank or some other bank ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :

(a) to (c) No decision was taken by Government to merge Lakshmi Commercial Bank Limited with Punjab National Bank, although such a proposal was considered by the Government and the

Reserve Bank of India. Weighing all relevant factors, it has been decided to merge the Lakshmi Commercial Bank Limited with Canara Bank.

The draft scheme for amalgamation has been issued. Suggestions/objections from the transferor bank as well as from the depositors/creditors and the public have been invited. All Suggestions/objections will be carefully considered by the Reserve Bank while finalising the scheme of amalgamation.

Raising of target of production of controlled Cloth and janta Cloth

*80. SHRI JAGANNATH PATTA-NAIK : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Union Government have recently decided about a new policy to raise the target of production of control cloth and janta cloth during the the current financial year; and

(b) if so, the details regarding the new textile policy and the guidelines issued to provide more and more benefits to the weaker sections of the society ?